

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 107 of 2019

IN THE MATTER OF:

**Hadi Mohd Taher Badri,
Director
Emaar MGF Land Ltd.**

...Appellant

Vs.

Neeraj Gupta & Ors.

...Respondents

Present: For Appellant: - Mr. Arjun Jain, Advocate.

**For Respondents: - Mr. Jitender Choudhary, Ms. Shilpa
Chohan, Advocates for interveners.
Ms. Pallavi Kumar, Advocate for R-2.
Ms. Sumbul Ismail, Advocate.
Mr. Praval Arora, Ms. Chesta Arora, Advocates.**

O R D E R

29.07.2019— It is informed that the matter is still pending before the Hon'ble Supreme Court. We, accordingly, adjourn the appeal.

Post the case 'for orders' on 2nd September, 2019. The parties will report the development, if any, taken in the meantime.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g